

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-346/ND/2017

In the matter of
Enviro Green Resorts (P) Limited

.. PETITIONER

SECTION :
Under Section 252

Order delivered on 21.12.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : Ms. Geeta Rani Wadhwa, C. Secy

For the Respondent/Corporate Debtor :

For the intervene : Ms. Lakshmi Gurung, Standing Counsel
For Income tax Deptt.


ORDER

Learned Counsel for the petitioner is present. Ld. Standing for the Income tax Department is also present. The petitioner seeks some time to file its rejoinder to the reply of ROC. Further, Ld. Standing Counsel for the Income tax Department seeks some time to file their observations/objections.

Taking into consideration these representations, the matter is posted to 31.1.2018 for filing the rejoinder as well as the observations of Income tax Department.

List on 31.1.2018.

Surjit
21.12.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)